

ITEM NO.22

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 994/2022

FAHIMUDDIN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH

SLP(Crl) No. 8585/2022 (II)

Date : 06-09-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Kausar Raza Faridi, AOR
Mr. Shahbaaz Jameel, Adv.
Mr. Jai Shankar, Adv.
Ms. Nandita Rao, Adv.
Mr. Ali Muzaffar, Adv.
Dr. Nbvs Reddy, Adv.
Mr. Op Kharbanda, Adv.

Ms. Saroj Tripathi, AOR

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A.No. 994/2022

Sole respondent is duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Contd....

SLP(Crl) No. 8585/2022

Ld. counsel for respondent No.1 has filed Memo of appearance and counter affidavit but vakalatnama has not been filed. Four weeks' time, as last opportunity, is granted for filing vakalatnama.

Service is complete on respondent Nos.2-5 but none has entered appearance.

List again on 19.10.2023.

H. SHASHIDHARA SHETTY
Registrar